

(a) the number of cases filed in courts/tribunal by the employees of the administration of Delhi Telephones during the last three years; and

(b) the number of decisions given against the Delhi Telephones?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b). During the last three years, 86 cases were filed in Courts/Tribunal by the employees of Delhi Telephones and out of 39 cases decided so far, decisions in eight cases were given against the Delhi Telephones.

[English]

Power Project under NTPC Execution

6197. SHRI GANGADHARA

SANIPALLI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the power projects under the execution of the National Thermal Power Corporation Limited; and

(b) the details of collaboration, if any, for these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATHRAI): (a) Details of Power Project under the execution of the National Thermal Power Corporation Ltd. are as follows:-

Power Project under execution by NTPC

<i>Sl. No.</i>	<i>Project</i>	<i>State in which located</i>	<i>Capacity (Mega Watt)</i>
A.	COAL BASED		
1	Farakka Super Thermal Power Station Stage - II	West Bengal	1000
2.	Farakka Super Thermal Power Station Stage - III	West Bengal	500
3.	Kalalgaon Super Thermal Power Station	Bihar	840
4.	National Capital Thermal Power Project	Uttar Pradesh	840
5.	Talcher Super Thermal Power Project Stage-I	Orissa	1000

<i>Sl. No.</i>	<i>Project</i>	<i>State in which located</i>	<i>Capacity (Mega Watt)</i>
6.	Unchahar Thermal Power Project Stage-II	Uttar Pradesh	420
B. GAS BASED			
7.	Kawas Gas power Project	Gujarat	645
8.	Dadri Gas Power Project	Uttar Pradesh	817
9.	Gandhar Gas Power Project	Gujarat	650

(b) NTPC has not entered into collaboration agreements for any of its power projects under execution.

Air Service between Delhi and Gorakhpur

6198. SHRI HARI KEWAL PRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the reasons for the suspension of air services between Delhi and Gorakhpur;

(b) whether the Government propose to resume air service for Gorakhpur;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (d). Indian Airlines withdrew its services between Delhi and Gorakhpur due to capacity constraints. There is a proposal to restore this service.

[Translation]

Proposals of Companies for Setting up power plants

6199. DR. RAMESH CHAND TOMAR:
SHRI DEVI BUX SINGH:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of applications received by the Government from the Public Undertaking and other institutions for setting up of power projects;

(b) the names of the States where the said power projects are to be set up; and

(c) the time by which the said project are lying pending with the Union Government for approval?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The Government does not received applications from Public under-